

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 9
CP/19(AHM)2021
Mis.A/10(AHM)2021

Order under Section 241-242 Co. Act, 2013

IN THE MATTER OF:

Rahul Vijaybhai Kansara & Ors
V/s
Naran Lala Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 12.07.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :
For the IRP/RP :
For the Respondent : Ms. Natasha Shah, Adv.

ORDER

Reply is filed.

We direct parties to upload their respective pleadings / documents on E-Portal within **Seven (7) days**, if already not uploaded.

Matter to appear for further consideration on 20.07.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)